

04.11.2003.

Hon'ble Maj Gen KK Srivastava, A.M.
Hon'ble Mr. A.K. Bhatnagar, J.M.

Sri Vivek Kumar learned counsel for the applicant
and Sri J.N. Sharma learned counsel for the respondents.

M.A. No. 3918/03 is for dismissing the O.A. as in
infructuous. In view of our order of the date, The M.A.
stands ~~dismissed~~ disposed of.

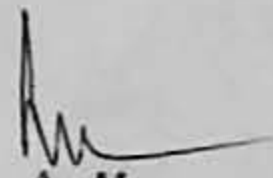
M.A. No. 3919/03 is for treating the M.A. alongwith
affidavit as part of the record. Allowed. The same is
taken on record.

Learned counsel for the applicant submitted that
in this O.A. the order of suspension dated 23.08.99
has been challenged. However since the applicant has
been dismissed from service, The O.A. is rendered
infructuous.

In view of the above, the O.A. is dismissed as
having been rendered infructuous.

No costs.


J.M.


A.M.

Manish/-